NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/32/ (IB)/2017

NAME OF THE PETITIONER(S)

: UNION ROADWAYS CORPORATION

NAME OF THE RESPONDENT(S)

: BUMI GEO ENGINEERING

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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ORDER

Counsel representing both the parties are present. Counsel for petitioner filed rejoinder and furnished a copy of the same to the other side. Both the counsel prayed time for making submissions. Time extended finally at request. Put up on 05.10.2017 at 10.30 A.M.

Sd___

K Anantha Padmanabha Swamy Member (Judicial)

bc